

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

PUBLIC SERVICES – T.J.M.S.S. – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No. 46/2020 - C.1.

Dt.25-08-2020

NOTIFICATION No. 04/2020. C –1.

The High Court for the State of Telangana, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26 of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 and all other powers enabling thereto, is pleased to order the following **transfers and postings: -**

I

Sri N. Suryanarayana Murthy, paper promotee from the Unit of the Metropolitan Sessions Judge, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-cum-VI Addl. District & Sessions Court, Adilabad (post kept vacant)

Sri R. Dasharath, paper promotee from the Unit of the District Judge, Adilabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VIII Addl. District & Sessions Court, Nizamabad (post kept vacant).

Smt. G. Sridevi, paper promotee from the Unit of the District Judge, Medak at Sangareddy, is transferred and posted as Chief Administrative Officer, Family Court-cum-Addl. District & Sessions Court, Nizamabad (**vacancy arises w.e.f. 01-09-2020**).

Sri P. Venkat Reddy, paper promotee from the Unit of the District Judge, Nalgonda, is transferred and posted as Chief Administrative Officer, Family Court – cum – VI Additional District and Sessions Judge, Khammam (post kept vacant).

Sri M. Kamalakar Rao, paper promotee from the Unit of the District Judge, Khammam, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Warangal (post kept vacant).

Sri Md. Zakir Ali, paper promotee from the Unit of the District Judge, Medak at Sangareddy, is transferred and posted as Chief Administrative Officer, Family Court-cum- VI Addl. District & Sessions Court, Karimnagar (post kept vacant).

Smt. N. Shyamala, paper promotee from the Unit of the District Judge, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Special Court for trial of cases under Economic Offences-cum-VIII Addl. MSJ-cum-XXII Addl. Chief Judge, Hyderabad (post kept vacant).

- i) Sri N. Suryanarayana Murthy, Sri R. Dasharath, Sri P. Venkat Reddy, Sri M. Kamalakar Rao, Sri Md. Zakir Ali, and Smt. N. Shyamala, shall handover charge of their posts to the Senior Superintendent / immediate juniors of their courts immediately on receipt of these orders and take charge of their new post.
- ii) The Metropolitan Sessions Judge, Hyderabad and the District Judges, Adilabad, Nalgonda, Khammam, Medak at Sangareddy, and Ranga Reddy District, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- iii) Smt. G. Sridevi shall handover charge of the post to the Senior Superintendent/immediate junior of her Court on the After Noon of 31-08-2020 and take charge of her new post in the new station on or after 01-09-2020.
- iv) The District Judge, Medak at Sangareddy is hereby directed to relieve Smt. G. Sridevi on the After Noon of 31-08-2020 to enable her to join in her new post on or after 01-09-2020 and report compliance.

II

Sri A. Narayana, Chief Administrative Officer, Special Sessions Court for trial of cases relating to atrocities against Women at Vikarabad, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Special Sessions Court for fast tracking the cases relating to Atrocities against Women at Sangareddy, Medak District (post kept vacant).

Sri S. Anoop Kumar, Chief Administrative Officer, IX Additional District & Sessions Court, Wanaparthi, Mahabubnagar District, is transferred and posted as Chief Administrative Officer, City Civil Court (Judicial), Hyderabad (post kept vacant)

Smt. L. Jayanthi, Chief Administrative Officer, Principal District Court, Warangal, is transferred and posted as Chief Administrative Officer, XVI Additional District & Sessions Court at Malkajgiri, Ranga Reddy District (**vacancy arises w.e.f. 01-09-2020**)

Smt. G. Jyothi, Chief Administrative Officer, VIII Additional District Court, Miryalaguda, Nalgonda District, is transferred and posted as Chief Administrative Officer, Principal District Court, Warangal vice Smt. L. Jayanthi transferred (**vacancy arises w.e.f. 01-09-2020**).

Sri A. Vijaya Kumar, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs & STs (POA) Act.-1989, Adilabad, is transferred and posted as Chief Administrative Officer, Principal District Court, Medak at Sangareddy vice Laxmikanth transferred.

Sri Laxmikanth, Chief Administrative Officer, Principal District Court, Medak at Sangareddy, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Karimnagar (post kept vacant)

- i) Sri A. Narayana, Sri S. Anoop Kumar, Sri A. Vijaya Kumar, and Sri Laxmikanth shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Ranga Reddy District, Mahabubnagar, Adilabad and Medak at Sangareddy is hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- iii) Smt. L. Jayanthi and Smt. G. Jyothi shall handover charge of the post to the Senior Superintendent/immediate junior of their Courts on the After Noon of 31-08-2020 and take charge of their new posts in the new station on or after 01-09-2020.
- iv) The District Judges, Warangal and Nalgonda are hereby directed to relieve the individuals on the After Noon of 31-08-2020 to enable them to join in their new posts on or after 01-09-2020 and report compliance.

III

Sri Syed Afsar Pasha, Chief Administrative Officer, Special Sessions Court for Fast Tracking the cases relating to Atrocities against Women, Nalgonda, is transferred and posted as Chief Administrative Officer, Court of I Additional District & Sessions Judge-cum-MSJ, Cyberabad, Ranga Reddy District (post kept vacant).

Smt. Ch. Bhagavath Geeta, Chief Administrative Officer, IX Additional District & Sessions Court, Kamareddy, Nizamabad District, is transferred and posted as Chief Administrative Officer, Court of Special Sessions Judge for Fast Tracking the cases relating to atrocities against Women-cum-XVIII MSJ, Cyberabad at L.B. Nagar, Ranga Reddy District (post kept vacant).

Sri S. Venkatesham, Chief Administrative Officer, Special Court for Fast Tracking the Cases relating to Atrocities against Women at Nizamabad, is transferred and posted as Chief Administrative Officer, IX Additional District & Sessions Court, Kamareddy, Nizamabad District vice Smt. Ch. Bhagavath Geeta transferred

Sri P. Satyanarayana, Chief Administrative Officer, Principal District Court (Judicial), Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Principal District Court (Administration), Ranga Reddy District (post kept vacant).

Sri Y.Y.B.S. Murthy, Chief Administrative Officer, Family Court-cum-VIII Additional District & Sessions Court, Mahabubnagar, is transferred and posted as Chief Administrative Officer, Principal District Court (Judicial), Ranga Reddy District vice Sri P. Satyanarayana transferred

- i) Sri Syed Afsar Pasha, Smt. Ch. Bhagavath Geeta, Sri S. Venkatesham, Sri P. Satyanarayana, and Sri Y.Y.B.S. Murthy shall handover charge of their posts to the Senior Superintendent / immediate juniors of their courts immediately on receipt of these orders and take charge of their new post.
- ii) The District Judges, Nalgonda, Nizamabad, Ranga Reddy District and Mahabubnagar are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note:- Sri A. Narayana, Sri S. Anoop Kumar, Smt. L. Jayanthi, Smt. G. Jyothi, Sri A. Vijaya Kumar, Sri Laxmikanth, Sri Syed Afsar Pasha, Smt. Ch. Bhagavath Geeta, Sri S. Venkatesham, and Sri Y.Y.B.S. Murthy, Chief Administrative Officers are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.


REGISTRAR (VIGILANCE)
FAC REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Metropolitan Sessions Judge, Hyderabad.
4. The Principal Special Judge for CBI Cases, Hyderabad
5. The District Judges, Adilabad, Nizamabad, Medak at Sangareddy, Nalgonda, Khammam, Warangal, Karimnagar, Ranga Reddy District and Mahabubnagar.
6. The Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-cum-VI Addl. District & Sessions Judge, Adilabad.

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7. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VIII Addl. District & Sessions Court, Nizamabad.
8. The Judge, Family Court-cum-Addl. District & Sessions Court, Nizamabad.
9. The Judge, Family Court – cum – VI Additional District and Sessions Judge, Khammam.
10. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Warangal, Karimnagar and Adilabad.
11. The Judge, Family Court-cum- VI Addl. District & Sessions Court, Karimnagar.
12. The Special Judge for trial of cases under Economic Offences-cum-VIII Addl. MSJ-cum-XXII Addl. Chief Judge, Hyderabad.
13. The Special Sessions Judge for fast tracking the cases relating to Atrocities against Women at Sangareddy, Medak District.
14. The Special Sessions Judge for trial of cases relating to atrocities against Women at Vikarabad, Ranga Reddy District.
15. The IX Additional District & Sessions Judge, Wanaparthi, Mahabubnagar District.
16. VIII Additional District Judge, Miryalaguda, Nalgonda District.
17. I Additional District & Sessions Judge-cum-MSJ, Cyberabad, Ranga Reddy District.
18. The Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women, Nalgonda.
19. XVI Additional District & Sessions Judge at Malkajgiri, Ranga Reddy District.
20. The Special Sessions Judge for Fast Tracking the cases relating to atrocities against Women-cum-XVIII MSJ, Cyberabad at L.B. Nagar, Ranga Reddy District.
21. IX Additional District & Sessions Court, Kamareddy, Nizamabad District.
22. The Judge, Family Court-cum-VIII Additional District & Sessions Court, Mahabubnagar
23. The Pay and Accounts Officer, Hyderabad.
24. The District Treasury Officer, Adilabad, Nizamabad, Medak at Sangareddy, Nalgonda, Khammam, Warangal, Karimnagar, Ranga Reddy District and Mahabubnagar.
25. The Sub Treasury Officer, Wanaparthi, Miryalaguda, Malkajgiri, Kamareddy, Vikarabad.

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